NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/549/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: NECTAR

NAME OF THE RESPONDENT(S)

: SRIVARI METAL WORKS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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T.R. SUNDARAM

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FOR RESPONDEN

26/10/17

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor filed a proposal for settlement of the claim made in the Application. He has also brought one DD to the tune of Rs.1 lakh dated 21.10.2017; the same is handed over to the Counsel for the Petitioner. The DD is accepted by the Counsel for the Petitioner without prejudice to the rights and contentions of the Petitioner. Counsel for the Petitioner is directed to seek fresh instructions from his client in relation to the proposal floated for settlement by the Counsel for the Corporate Debtor. Matter is posted for further hearing. Put up on 20.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)